

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-274/2020

Umesh Kerker

...Petitioner.

Vs

State of Goa and Ors.

...Respondents.

Shri G. Agni, Advocate for the petitioner.

Shri P. Arolkar, Addl. Govt. Advocate for the respondent nos.1 and 2.

Shri P. Dangui, Advocate for the respondent no.4.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Petitioner's counsel seeks time to file rejoinder.

2. Post the matter on 14.12.2020.

DAMA SESHADRI NAIDU, J.

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